

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 11,012 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Hailakandi

Dated Guwahati, the November, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

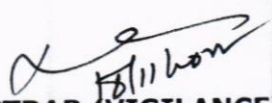
Ref:- Your letter No. JHD.I/2022/09/5029 dated 11.11.2022

Sir,,

With reference to the above, I am directed to inform you that Shri Chandan Saikia, Judicial Magistrate First Class, Hailakandi has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), w.e.f. evening of 12.11.2022 till the early morning of 24.11.2022 (**subject to granting leave by the concerned authority**) for the journey to his home town Tinsukia, by the shortest possible route, as per existing Rules.

Shri Saikia may be informed accordingly.

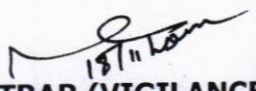
Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/ 11,013 - 11,016 /A.  
Copy to:-

Dated 12/11/22

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Chandan Saikia, Judicial Magistrate First Class, Hailakandi with reference to his letter dated 11.11.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**